

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3444

ANSWERED ON:16.03.2011

PROBING CHURCH ATTACK CASE

Bapurao Shri Khatgaonkar Patil Bhaskarrao; Gaikwad Shri Eknath Mahadeo; Yaskhi Shri Madhu Goud

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received any proposal to probe the Karnataka Church attacks case by the CBI;
- (b) if so, the details thereof; and
- (c) the time by which the probe is likely to be ordered?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): The National Commission for Minorities has received a letter dated 05.02.2011 from Karnataka Region Catholic Bishop's Council, addressed to the Vice-Chairperson of the said Commission, on 10.03.2011 wherein a request has been made to the Commission to intervene and see that a CBI enquiry is set up.

(c): No time frame can be specified in this regard since any such order would require the consent of the State Government under section 6 of the Delhi Special Police Establishment Act, 1946 and consultation with CBI.